

ITEM NO.3

COURT NO.5

SECTION PIL-W

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Writ Petition(s)(Civil) No(s). 1467/2020

DR.SUBRAMANIAN SWAMY & ANR.

Petitioner(s)

VERSUS

UNION OF INDIA & ANR.

Respondent(s)

(FOR ADMISSION and IA No.135369/2020-PERMISSION TO APPEAR AND ARGUE
IN PERSON)

Date : 02-09-2022 This petition was called on for hearing today.

CORAM :

HON'BLE MS. JUSTICE INDIRA BANERJEE
HON'BLE MR. JUSTICE M.M. SUNDRESH

For Petitioner(s) Dr. Subramanian Swamy (P.1)
Mr. Satya Sabharwal (P.2)

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Dr. Subramanian Swamy, the Petitioner appearing in-person
submits that an identical writ petition being W.P.(C) No. 645 of
2022, is pending before the first Bench of this Court.

Let this writ petition be tagged with Writ Petition (C) No.
645 of 2022.

(GULSHAN KUMAR ARORA)
AR-CUM-PS

(MATHEW ABRAHAM)
COURT MASTER (NSH)